

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

JUNIOR CIVIL JUDGES – Transfers and Postings of Junior Civil Judges– ORDERS - ISSUED.

ROC.NO.3627/2023-B.SPL.

NOTIFICATION NO.347–B.SPL.

DATED: 21.09.2023.

- READ:** 1. G.O.Ms.No.41, Law (L.A & J - Home Court.A2) Department, dated 27.07.2023, Government of Telangana.
2. G.O.Ms.No.53, Law (L.A & J - Home Court.A2) Department, dated 04.09.2023, Government of Telangana.

The High Court is pleased to order the following Postings of Junior Civil Judges:-

I

The candidates mentioned in Column Number 2 who were appointed as Junior Civil Judges by direct recruitment vide G.O.Ms.No.41, Law (L.A & J – Home Court.A2) Department, dated 27.07.2023 and G.O.Ms.No.53, Law (L.A & J – Home Court.A2) Department, dated 04.09.2023, issued by the Government of Telangana are posted to the Courts mentioned in Column Number 3 are directed to take charge of their respective posts from the officers mentioned in Column Number 4 of the corresponding row.

SL. NO.	NAME OF THE CANDIDATE	POSTED AS	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)
1.	MS. DEEKSHA. B 19-80/A/1, Raghavendra Nagar, Kalyanpuri, Uppal, Rangareddy, Pin- 500039.	I Additional Junior Civil Judge -cum- Spl. Judicial Magistrate of First Class (Mobile), Kamareddy. (Post kept vacant)	Junior Civil Judge –cum - Judicial Magistrate of First Class, Yellareddy

2.	MS. NUGURI APURVA RAVALI 1-7-495/11, Zamistanpur, Musheerabad, Hyderabad, Pin-500020.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Miryalaguda. (Post kept vacant)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda
3.	SRI MADHIRA ESWAR VENKATA PRASAD H.No.26/13/138, Krishnamandhiram, 2 nd Cross Road, BV Nagar, Near Sai Baba Temple, Nellore, A.P. Pin-524004.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Thungathurthy. Vice MS. Racharla Shalini Transferred	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Suryapet
4.	MS. MARKAL POOJITHA 5-177 Janapriya West City, Maktha Mahabobpet, Miyapur , Rangareddy, Pin-500049	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bodhan. Vice Smt. Rubina Fatima Transferred	Sri K.Gopi Krishna
5.	MS.YEPURI BINDU PRIYA, H.No.2-96, Kandulapadu G Konduru Mandal, Vijayawada , Krishna District. A.P - 521229.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Khammam. (Post kept vacant)	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Khammam
6.	MS. NAGULA SHILPA, H.No.11-9-256, Street 16, Road No.3, Vijaypuri Colony, Kothapet, Saroornagar, Hyderabad, Pin-500035.	Junior Civil Judge - cum - Judicial Magistrate of First Class, Pargi. (Post kept vacant)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad
7.	SRI ESSAMPELLI SAI SHIVA, H.No.8-88, Vidya Nagar, CCC, Naspur, Mancherial, Telangana, Pin-504302.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Bodhan. (Post kept vacant)	Sri K.Gopi Krishna

8.	MS. JAKKULA ANANTHA LAXMI, H.No. 2-2-118/49, Flat No.402, Hardhik Platina Apartment, DD Colony, Baghamberpet, Hyderabad-500013.	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Kumuram Bheem Asifabad. (Post kept vacant)	Junior Civil Judge - cum- Judicial Magistrate of First Class, Sirpur
9.	MS. ARELLA HEMALATHA, D.No. 41-20/8-20, Vijayawada, Krishna, Andhra Pradesh, Pin-520013.	III Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Medchal. (Post kept vacant)	Sri P.Pavan Kumar
10.	MS. VEMUGANTI THARANI, H.No.2-2-129/31 G3, Chitra Appt., Vijaypuri Colony, Uppal, Hyderabad Pin-500039.	Junior Civil Judge-cum- Judicial Magistrate of First Class, Dubbak, Siddipet. (Post kept vacant)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Siddipet.
11.	SRI NALLALA VENKAT SACHIN REDDY, H.No.1-8-348, Balasamudram Hanmakonda, Warangal, Telangana, Pin-506001.	Junior Civil Judge, Nandimadaram, Dharmaram Mandal, Peddapally District (Post kept vacant)	Junior Civil Judge-cum- Judicial Magistrate of First Class (Juvenile Court), Peddapally.
12.	MS. DILPREET KAUR, C85A 2 nd Floor, Mothinagar, New Delhi, Dist. West Delhi, Pin- 110015	XII Metropolitan Magistrate -cum- Junior Civil Judge – cum- Judicial Magistrate of First Class, Hyderabad. (Post kept vacant)	X Metropolitan Magistrate -cum- Junior Civil Judge –cum- Judicial Magistrate of First Class, Hyderabad
13.	MS. MOHAMMED FARIHA AHMED, 1-2-270/C/103/3, Venkateshwara Colony, Suryapet, Telangana Pin-508213.	IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class (Juvenile Court), Hanumakonda. (Post kept vacant)	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Hanumakonda.

14.	SRI KOMMAVARAPU VENKATA SAI HARISH BABU, H.No.3-318, Near Shivalayam, Nekarikallu (M), Guntur, Andhra Pradesh. Pin-522615.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District. (Post kept vacant)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda
15.	MS. BANDARI SRILATHA, H.No.3-1-124, Beerappa Gadda, Near Noma Kalyana Vedika, Mallpur, Hyderabad. Pin-500076.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Wanaparthy. Vice Bathala Ravi Kumar Transferred	Sri Bathala Ravi Kumar
16.	MS. GANGINENI AKHILA, H.No.6-2-104/A/14, Flat No.304, Sai Nikethan Residency, Khammam, T.S.-507001.	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Jayashankar Bhupalapally. (Post kept vacant)	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Jayashankar Bhupalapally
17.	MS. PADMA SAI SREE, H.No.5-3-80, BC colony, Near Bustand, Yellareddy, Kamareddy District, T.S-503122.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District. Vice Ms. Paladugula Alekhya Transferred	Ms. Paladugula Alekhya
18.	MS. KASULLA PAVANI, H.No.12-10-586/1/2, Flat No.301, Sri Satyadeva Apts, Sitaphalmandi, Secunderabad, Telangana, Pin- 500061.	Junior Civil Judge - cum-Judicial Magistrate of First Class, Korutla, Jagtial District . (Post kept vacant)	Junior Civil Judge -cum - Judicial Magistrate of First Class, Metpalli

19.	MS. CHENNU LEELA NAGA SUSMITHA, 4-62, Opposite Primary Health Centre, Nidamanuru Road, Poranki, Penamaluru (M), Vijayawada, Krishna District, A.P. Pin-521137.	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- II Additional Junior Civil Judge, Hanumakonda. (Post kept vacant)	III Additional Junior Civil Judge-cum- III Additional Judicial Magistrate of First Class, Hanumakonda
20.	MS. KUKKALA SAI SRI, H.No.16/356-B, Market Yard Road, Machavaram, Machilipatnam, Krishna District, Andhra Pradesh. Pin-521002.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Badradri Kothagudem. (Post kept vacant)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Badradri Kothagudem
21.	MS. KOPPULA SANDEEPA, Flat No.301, Lakshmi Priya Residency, 1029 Gokul Plots, Hyderabad-500085.	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Jangaon. Vice Smt. Ch.Narmada Transferred	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Jangaon.
22.	MS. K NIROSHA, H.No.1-10-8, Flat No.404, Prathibha Apartments, Street 4, Ashok Nagar, Hyderabad. Pin-500020.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Mancherial. (Post kept vacant)	Junior Civil Judge -cum- Judicial Magistrate of First Class, Chennur
23.	MS. RAJANI BEKKAM, D.No.59A-8/8-1/1, Plot No.15, Maruthi Co-Operative Colony, Vijayawada, Krishna District. Pin-520008.	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- IV Additional Junior Civil Judge, Khammam. (Post kept vacant)	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Acts-cum-V Additional Junior Civil Judge, Khammam

24.	SRI PAMUJULA SRINIVASA RAO, H.No.19-1/24-19/C, PWD Colony, Janapadu Raod, Piduguralla, Palnadu District, A.P-522413.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Nizamabad. Vice Sri K.Gopi Krishna Transferred	Sri K.Gopi Krishna
25.	MS. VADDI LAVANYA Court Compound, Atmakoor, Kurnool District, Andhra Pradesh -518422.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Sathupally. Vice Smt. Shaik Ayesha Sareen Transferred	Smt. Shaik Ayesha Sareen
26.	MS. RITIKA NANDIKONDA, 4-2-104, NPM Building, Old Bhoiguda, RP Road, Secunderabad, Hyderabad - 500003.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal at Hanumakonda. Vice Smt. Nerella Venkata Hyma Pujitha Transferred	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.
27.	MS. MELLAM RESHMA, 12-14-13/2, Prakash Nagar, Near Railway Station, Narsaraopeta, Guntur, Andhra Pradesh, Pin-522601.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Armoor, Nizamabad District. Vice Smt. Deepti Vemula Transferred	Smt. Deepti Vemula
28.	SRI VANKADAVATH SIVA NAIK, H.No.9-74, Shiva Narayanapuram, Badanpet, R.R. District-500058.	III Additional Judicial Magistrate of First Class (Criminal Court for Agency areas), Badradri Kothagudem. (Post kept vacant)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Badradri Kothagudem

29.	MS. JOGINIPALLY BHAVISHYA, H.No.1-1-724/1, Annapurna Residency, Street No.10, Hyderabad -500080.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Nirmal. (Post kept vacant)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nirmal
30.	MS. BOYIDI VALLI VENKATA CHANDRAPRASANNA, H.No.1-32/1, Vinayaka Veedhi, Navabpalem (V), Tadepalligudem (M), West Godavari, Andhra Pradesh, Pin -534146.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Warangal at Hanumakonda. (Post kept vacant)	Special Judicial Magistrate of First Class for Trial of cases under Telangana Prohibition & Excise Act -cum- IV Additional Junior Civil Judge, Warangal at Hanumakonda
31.	MS. ELLUTURI HARIKA, H.No.5-7-142, Yellandu, Khammam, Telangana-507123.	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Warangal at Hanumakonda. (Post kept vacant)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal at Hanumakonda
32.	MS. KONDURU MAMATHA REDDY, 1/1232, Rudrampeta, Anantapur, Andhra Pradesh, Pin - 515004.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Mobile Court), Nagarkurnool. Vice A.Praveen (Arava) Transferred	Ms. Putta Mounika
33.	SRI MOHAMMAD MUDASSIR, H.No. 8-91/8, Latheefiya Masjid Back Side, Moosi Road, Nakrekal, Nalgonda, Telangana, Pin-508211.	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Jedcherla, Mahabubnagar District. Vice Smt Chaitanya Angari Transferred	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Jedcherla

34.	MS. KARANJIA BHAVANA, 25-40-80/1, Street No.3, East Anandbagh, Malkajgiri, Hyderabad - 500047.	IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class, Mahabubnagar. (Post kept vacant)	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge, Mahabubnagar
35.	MS. NADIGOTTU SRINIDHI, H.No. 4-42-547, Asbestos Colony, Jagathgirigutta, Kukatpally, Hyderabad- 500072.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool. Vice Ms. Putta Mounika Transferred	Ms. Putta Mounika
36.	MS. KAVETI SRUJANA, H.No.10-7-43/25, Padmavati Colony, Mahabubnagar, Telangana-509001.	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Rajanna Sircilla. (Post kept vacant)	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- III Additional Junior Civil Judge, Karimnagar
37.	SRI BANOTHU RAJESHWAR, H.No.3-90, Kothavaripeta, Komatichenu, Kasipet, Mancherial, Telanagana-504231	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act -cum- IV Additional Junior Civil Judge, Karimnagar. (Post kept vacant)	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- III Additional Junior Civil Judge, Karimnagar
38.	SRI SURIREDI KAMBHAPU, H.No.4-144, Mantada village, Pamidimukkala (M), Krishna District, A.P-521256.	Judicial Magistrate of First Class, Bhadrachalam. (Post kept vacant)	Judicial Magistrate of First Class, Manuguru

39.	MS. DAMERLA PREETHI, H.No.11-66/1, Little Flower High School, Mandamarri, Adilabad, Telangana-504231.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar. (Post kept vacant)	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- III Additional Junior Civil Judge, Karimnagar
-----	---	--	--

All the newly appointed 39 Junior Civil Judges are hereby directed to take charge of their respective posts on 04.10.2023 without fail.

In case, the above officers from whom they have to take charge/ handover charge, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judges / Unit Heads, shall make alternative arrangements under intimation to the High Court.

The above 39 Junior Civil Judges are further directed to get themselves relieved from their respective posts on **06.10.2023** by handing over the charge to the officers from whom they have taken charge and proceed to Telangana State Judicial Academy, Secunderabad and report before the Director, Telangana State Judicial Academy, Secunderabad, for undergoing Basic Training Programme from **07.10.2023** onwards. During the training period all the above Junior Civil Judges are under the control of Director, Telangana State Judicial Academy, Secunderabad for all purposes.

The officers who have taken charge from the newly appointed Junior Civil Judges will be full additional charge of the said posts during the training period of those officers or until further orders.

The above 39 Junior Civil Judges are further directed to submit Medical Fitness Certificate obtained from a Doctor not below the rank of **Civil Surgeon/District Medical & Health Officer**, to the respective Unit Heads. The **properties and relations statements, in the prescribed format (enclosed)** have to be submitted to the Director, Telangana Judicial Academy, Secunderabad, while reporting to training. In turn the Director, Telangana, Telangana State Judicial Academy, Secunderabad shall forward the copy of the same to the respective Principal District & Sessions Judges and original to the High Court for the State of Telangana, Hyderabad.

II

The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in Column Number 2 are directed to handover charge of their post **and also the posts which they have been holding full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL. NO.	NAME OF THE CANDIDATE	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. Rubina Fatima , Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bodhan	III Additional Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally. Vice Sri Prateek Sihag Transferred	Sri K.Gopi Krishna	Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally
2.	Sri Prateek Sihag , III Additional Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	I Additional Junior Civil Judge -cum- IX Additional Metropolitan Magistrate, Rangareddy District at Kukatpally (Post kept vacant)	Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally	Principal Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally

3.	MS. Racharla Shalini, Junior Civil Judge-cum- Judicial Magistrate of First Class, Thungathurthy.	II Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Rangareddy District at Kukatpally. (Post kept vacant)	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Suryapet	Principal Junior Civil Judge-cum- VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.
4.	Bathala Ravi Kumar, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Wanaparthy	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Wanaparthy. (Post kept vacant)	On relief shall regularly assume charge of the post of Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Wanaparthy for which post the officer is holding full additional charge.	
5.	Ms. Paladugula Alekhya, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Huzurabad.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Huzurabad. (Post kept vacant)	On relief shall regularly assume charge of the post of Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Huzurabad for which post the officer is holding full additional charge.	
6.	Smt. Ch.Narmada Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Jangaon.	I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Rangareddy District at LB Nagar. (Post kept vacant)	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Jangaon.	VI Additional Metropolitan Magistrate-cum-VI Additional Junior Civil Judge, Rangareddy District at LB Nagar
7.	Sri K.Gopi Krishna, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Nizamabad.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nizamabad. Vice Smt Khushboo Upadhyay Transferred	—	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nizamabad

8.	Smt Khushboo Upadhyay, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, <i>Nizamabad</i> .	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), <i>Nizamabad</i> . (Post kept vacant)	On relief shall regularly assume charge of the post of I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), <i>Nizamabad</i> for which post the officer is holding full additional charge.	
9.	Smt. Nerella Venkata Hyma Pujitha, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal at Hanumakonda.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, <i>Jogulamba Gadwal</i> . (Post kept vacant)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, <i>Warangal at Hanumakonda</i>	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), <i>Jogulamba Gadwal</i>
10.	Smt. Deepti Vemula, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, <i>Armoor</i> .	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, <i>Armoor</i> . (Post kept vacant)	On relief shall regularly assume charge of the post of Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, <i>Armoor</i> for which post the officer is holding full additional charge.	
11.	Sri A.Praveen (Arava), I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Mobile Court), Nagarkurnool.	Principal Junior Civil Judge -cum-Judicial Magistrate of First Class, <i>Rajanna Sircilla</i> . Vice Himabindu Mudavath transferred	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), <i>Nagarkurnool</i>	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- III Additional Junior Civil Judge, <i>Karimnagar</i>
12.	Smt. Himabindu Mudavath, Principal Junior Civil Judge -cum-Judicial Magistrate of First Class, <i>Rajanna Sircilla</i> .	Additional Junior Civil Judge-cum-XVI Additional Metropolitan Magistrate, Rangareddy District at <i>Ibrahimpattanam</i> . (Post kept vacant)	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act - cum- III Additional Junior Civil Judge, <i>Karimnagar</i>	II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate, (Juvenile Court), Rangareddy District at <i>LB Nagar</i> .

13.	Smt Chaitanya Angari, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Jedcherla.	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act -cum- I Additional Junior Civil Judge, Mahabubnagar. (Post kept vacant)	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Jedcherla	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge, Mahabubnagar
14.	Ms. Putta Mounika, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool. (Post kept vacant)	On relief shall regularly assume charge of the post of Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool for which post the officer is holding full additional charge.	
15.	Smt. P.Devi Manasa, Principal Junior Civil Judge-cum-VII Additional Metropolitan Magistrate, Medchal-Malkajgiri district at Medchal.	II Additional Junior Civil Judge-cum- II Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri. Vice SRI S.R.Dilip Kumar Naik Transferred	I Additional Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate (Juvenile Court), Medchal-Malkajgiri District at Medchal.	I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.
16.	Sri S.R.Dilip Kumar Naik, II Additional Junior Civil Judge-cum- II Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.	II Additional Junior Civil Judge-cum- IX Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal. Vice Sri P.Pavan Kumar Transferred	I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.	I Additional Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate (Juvenile Court), Medchal-Malkajgiri District at Medchal.

17.	Sri P.Pavan Kumar, II Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.	Principal Junior Civil Judge-cum-VII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal. Vice Smt. P.Devi Manasa Transferred	I Additional Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate (Juvenile Court), Medchal-Malkajgiri District at Medchal.
18.	Smt. Shaik Ayesha Sareen, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Sathupally	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sathupally. (Post kept vacant)	On relief shall regularly assume charge of the post of Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sathupally for which post the officer is holding full additional charge.

The officers mentioned in column No.4 will be in full additional charge of the posts mentioned under the names in column No.2, and also the posts for which the officers are holding full additional charge, till the substituted officer takes charge or until further orders. The officers who hold full additional charge of the posts mentioned in column No.2 are also placed full additional charge for the posts for which his/her predecessor is holding FAC and are directed to hold the court proceedings atleast weekly once as per the convenience of the officer or on the request of the Bar Association, if those courts are located away from the stations they are working, under intimation to the High Court.

In case, the above officers from whom they have to take charge/ handover charge, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judges / Unit Heads, shall make alternative arrangements under intimation to the High Court.

- NOTE:
1. All the Junior Civil Judges who are under transfer and posted shall get themselves relieved from their present post and take charge of their new post on or before 29.09.2023 without fail.
 2. All the officers are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
 3. All the officers who are under the orders of transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the

date of joining in the new post within seven days from the date of joining in the new post.

4. The officers at Sl.Nos.1,3,6,9,11,12,13 & 15 are not entitled to draw Transfer Grant / Disturbance Allowance, Transfer T.A. and Other Consequential Benefits, since the officers are transferred to the present station on their request.
5. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

Tams
21/9/23

**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

To

1. The officers and in-charge officers concerned.
2. The Prl. Secretary to the **Hon'ble Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's kind perusal)
3. The Registrar General and all other Registrars, High Court for the State of Telangana.
4. The Secretary to Government, Law (L.A & J – SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad.
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for C.B.I. Cases, Hyderabad.
12. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**

- | | | |
|-----------------------------|------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |

- | | | |
|------------------------|------------------------------|-----------------|
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

13. The Pay and Accounts Officer, Hyderabad.
14. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
15. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

16. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

17. **THE EDITORS**

1. The Hindu, Hyderabad.
2. The Deccan Chronicle, Secunderabad.
3. The New Indian Express, Hyderabad.
4. The Eenadu, Hyderabad.
5. The Vaartha, Hyderabad.
6. The Andhra Jyothi, Hyderabad.
7. The Siasat, Hyderabad.
8. The Sakshi, Hyderabad.
9. The Namasthe Telangana, Hyderabad
10. The Janatha Daily, 20-125, 4th Street, Sarada Nagar Colony, Dilsukhnagar, Hyderabad.

+ Spare...

CERTIFICATE OF PHYSICAL FITNESS	Medical Officer not below the rank of Civil Surgeon.
	District Medical and Health Officer.

Name and rank of the officer granting the certificate _____

I do hereby certify that I have examined (Full name) _____

_____ a Candidate for employment under the Government of Telangana, in the _____ service, as _____

and cannot discover that he/she has any disease, constitutional, affliction, or bodily infirmity except that his/her weight is an **excess/below** the standard prescribed, or except.

I do/do not consider this a disqualification for the employment he/she seeks.

I do further certify that in my opinion his general physical condition is such as to enable him to perform efficiently the active duties of executive service.

I also certify that he/she has marks of small **pox/vaccination**.

Chest Measurement in Inches	On Full Inspiration	:	
	On Full Expiration	:	
	Difference (expansion)	:	
	Cms. Cms.		

Height: Cms.

Weight Kgs.

His/her vision is normal.

Hypermetropic (_____) (Here enter the degree and defect, and the strength of correction glasses)

Myopic (_____) (Here enter the degree and defect, and the strength of correction glasses)

Astigmatic (simple or mixed)_____ (Here enter the degree and defect, and the strength of correction glasses)

Hearing is normal, defective (much or slight).

Urine ----- Does chemical examination show (i) albumen, (ii) sugar, state specific gravity. Personal marks (atleast two should be mentioned)

Station:

Dated:

Signature :

Rank :

Designation :

CANDIDATE'S STATEMENT AND DECLARATION

The candidate must make the statement required below prior to his/her medical examination and must sign the declaration appended thereto in the presence of the Medical Officer. His attention is specially directed to the warning contained in the note below:

1. State your Name in Full :
2. State Your age and place of birth. :
3. (a) Have you ever had smallpox, intermittent or any other fever, enlargement or suppuration of glands, spitting of blood, asthma or inflammation of lungs, heart disease, fainting attacks, rheumatism, appendicitis? :

OR

- (b) any other disease or accident requiring confinement to bed and medical or surgical treatment.
4. When were you last vaccinated? :
5. Have you or any of your near relations afflicted with consumption, scrofula, gout, asthma, fits, epilepsy or insanity? :
6. Have you suffered from any form of nervousness due to over-work or any other cause? :
7. Have you been examined and declared unfit for Government service by a Medical Officer/Medical Board, within the last three years (to be filled in only in the cases of candidates for subordinate services) :
8. Furnish the following particulars concerning your family:- :

Father's age, if living and state of health	Father's age at death and cause of death	Number of brothers living, their ages and state of health	Number of brothers dead, their ages and cause of death

Mother's age, if living and state of health	Mother's age at death and cause of death	Number of sisters living, their ages and state of health	Number of sisters dead, their ages and cause of death

Contd...2.

// 2 //

I declare all the above answers to be, to the best of my belief, true and correct.

I also solemnly affirm that I have not received a disability certificate pension on account of any disease or other condition.

Candidate's Signature:

Signed in my presence:

Signature of Medical Officer:

Note: The candidate will be held responsible for the accuracy of the above statement. By willfully suppressing any information, he will incur the risk of losing the appointment, and if appointed, of forfeiting all claims to superannuation allowance or gratuity.

PROFORMA

01. Name of the officer :

02. Designation :

03. Native District :

04. Mother Tongue :

05. Languages other than mother tongue
and English in which he is proficient :

06. District & Munsifi in which
regularly practiced before
employment :

07. Places served previously with full
dates :

08. Particulars of school and College
going children :

Class in which studying	Medium of instruction if any	Special features if any	Institution and place where at present studying

09. Particulars of property:

District	Munsifi	Property	
		Lands	House

10. Particulars of Relations:

Name and occupation	Place of Munsifi	Nature of Relationship

PLACE:
DATE:

SIGNATURE:
DESIGNATION:

ANNEXURE - I

Statement of immovable property possessed, acquired and disposed of by Sri _____ of any other _____ person on his behalf or by any member of his family during year ending: _____

SUB-RULE (7) OF RULE 9 OF A.P.C.S. (CONDUCT) RULES, 1964

Nature of Property	Situation of Property Survey/Municipal Number with extent	Held in whose name	Date & Mode of acquisition/disposal	Price paid obtained	Source of payment	Whether information given or sanction obtained (with reference No. and Date)	Annual income from property
1	2	3	4	5	6	7	8
01. House							
02. Flat							
03. Shop							
04. House Plot							
05. Agrl. Land (dry or wet)							
06. Any other immovable property							

NOTE:- Details of acquisition of property standing in the name of Hindu undivided family or partnership in which the officer holds a claim or share should be separately shown in the statement.

ANNEXURE - II

✓ Statement of movable property possessed, acquired and disposed of by Sri _____
or by any member of his family during year ending:

of any other person on his behalf

SUB-RULE (7) OF RULE 9 OF A.P.C.S. (CONDUCT) RULES, 1964

Nature of Property	Held in whose name	Date & Mode of acquisition/disposal	Name & address of person from whom acquired/ to whom disposed of	Whether transaction done within the limits of jurisdiction	Price paid obtained	Source of payment
1	2	3	4	5	6	7

MOVABLES (WHOSE VALUE EXCEEDS Rs.20,000/-)

VEHICLES:

MOTOR CAR

MOTOR CYCLE/SCOOTER

ANY OTHER VEHICLE

ELECTRICAL GOODS

AIR CONDITIONER

V.C.R. / TELEVISION

REFRIGERATOR

ANY OTHER GOODS:

JEWELLERY:

ORNAMENTS

VESSELS ETC.,

INVESTMENT & CASH:

BANK DEPOSITS / DEBENTURES

SHARES/BANK BALANCE ETC.

FURNITURE:

LIVESTOCKS:

ANY OTHER GOODS:

NOTE:-Details of acquisition of property standing in the name of Hindu undivided family or partnership in which the officer holds a claim or share should be separately shown in the statement.